

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.01.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 391 of 2023 in Comp. App. (AT) No. ___ of 2023	Anoop Sharma Vs. Ascent Air Pvt. Ltd. & Ors.	Upamanyu Sharma
2.	I.A. No. 395 of 2023 in Comp. App. (AT) No. ___ of 2023	Anoop Sharma Vs. Cargo Flash Infotech Pvt. Ltd. & Ors.	Upamanyu Sharma
3.	I.A. No. 396 of 2023 in Comp. App. (AT) No. ___ of 2023	Anoop Sharma Vs. Cargo Flash Infotech Pvt. Ltd. & Ors.	Upamanyu Sharma
4.	I.A. No. 397 of 2023 in Comp. App. (AT) No. ___ of 2023	Anoop Sharma Vs. Ascent Air Pvt. Ltd. & Ors.	Upamanyu Sharma

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